

CONTINUED FROM PART- 1

INTRODUCTION

In view of the recent amendment made in the Designs (Amendment) Rules, 2008 with effect from 17/06/2008, Publication of the matter relating to Designs is being published in the Official Journal of The Patent Office. This Journal is being published on weekly basis on every Friday covering the various proceedings on Designs as required according to the provisions of under Rule 22, 25, 27 and 39 of the Design (Amendment) Rules, 2008. All the enquiries on this Official Journal and other information as required by the public should be addressed to the Controller General of Patents, Designs & Trade Marks. Suggestions and comments are requested from all quarters so that the content can be enriched.

CANCELLATION PROCEEDINGS
under Section 19 of the Designs Act, 2000

“The Ld. Asstt. Controller of Patents & Designs passed an order on 18/8/2010 to dismiss the petition filed by M/s. S.N. Kappor Exports, Khawasji Ka Bagh, Amer Road, Jaipur-302002 on 27/12/2006 for cancellation of registration of the registered Design No. 193823 dated 20/11/2003 under class 06-11 titled as ‘Carpet’ in the name of Mahesh Kumar Choudhary & Basu Devi Choudhary, both Indian partners, trading as M/s. Saraswati Exports, an Indian partnership firm of 3 Ganesh Colony, behind Golimar Garden, Amer Road, Jaipur-302002, Rajasthan, India.”

“The Ld. Asstt. Controller of Patents & Designs passed an order on 18/8/2010 to dismiss the petition filed by M/s. S.N. Kappor Exports, Khawasji Ka Bagh, Amer Road, Jaipur-302002 on 27/12/2006 for cancellation of registration of the registered Design No. 193824 dated 20/11/2003 under class 06-11 titled as ‘Carpet’ in the name of Mahesh Kumar Choudhary & Basu Devi Choudhary, both Indian partners, trading as M/s. Saraswati Exports, an Indian partnership firm of 3 Ganesh Colony, behind Golimar Garden, Amer Road, Jaipur-302002, Rajasthan, India.”

“The Ld. Asstt. Controller of Patents & Designs passed an order on 18/8/2010 to dismiss the petition filed by M/s. S.N. Kappor Exports, Khawasji Ka Bagh, Amer Road, Jaipur-302002 on 27/12/2006 for cancellation of registration of the registered Design No. 193826 dated 20/11/2003 under class 06-11 titled as ‘Carpet’ in the name of Mahesh Kumar Choudhary & Basu Devi Choudhary, both Indian partners, trading as M/s. Saraswati Exports, an Indian partnership firm of 3 Ganesh Colony, behind Golimar Garden, Amer Road, Jaipur-302002, Rajasthan, India.”

“The Ld. Asstt. Controller of Patents & Designs passed an order on 18/8/2010 to dismiss the petition filed by M/s. S.N. Kappor Exports, Khawasji Ka Bagh, Amer Road, Jaipur-302002 on 27/12/2006 for cancellation of registration of the registered Design No. 193827 dated 20/11/2003 under class 06-11 titled as ‘Carpet’ in the name of Mahesh Kumar Choudhary & Basu Devi Choudhary, both Indian partners, trading as M/s. Saraswati Exports, an Indian partnership firm of 3 Ganesh Colony, behind Golimar Garden, Amer Road, Jaipur-302002, Rajasthan, India.”

CANCELLATION PROCEEDINGS
under Section 19(1) of the Designs Act, 2000 &
Designs Rules, 2001 as amended by (Amendment) Rules, 2008

“M/s. Josco Rubbers, a Partnership Firm of 8/50, Moonalingal, Calicut-673032, Kerala has filed an application on 10/8/2010 for cancellation of registration of registered Design No. 223556 dated 26/6/2009 titled as ‘Footwear’ under class 02-04 in the name of Asian Rubber Industries.”

“M/s. Maya Appliances Private Limited of 2 (Old No.8), Boat Club, 1st Avenue, Chennai 600028 has filed an application on 12/7/2010 for cancellation of registration of registered Design No. 220531 dated 29/12/2008 titled as ‘Mixer cum Grinder’ under class 07-04 in the name of M/s. Sairaj Industries.”

“Eagle Flask Industries Limited of Eagle Flask Estate, Talegaon Dabhade-410507, Maharashtra, India has filed an application on 20/1/2010 for cancellation of registration of registered Design No. 218346 dated 3/9/2008 titled as ‘Vacuum Flask’ under class 07-01 in the name of Mr. Raman Gupta.”

DESIGN ACT 2000
(Under Section 31)
RECTIFICATION OF REGISTER


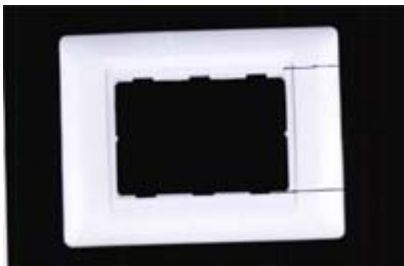

Sri Pawan Maheshwari the agent of Anisha Enterprise, having its Registered office at 17/A, Kamarpara Lane, Choudhury Para, Krishnanagar, Nadia, Pin-741104, West Bengal, India by nationality Indian has filed an application on Form-17 for the rectification of the name of the article in the Register of Design as follows:-


DESIGN NO.	Entered Name of the Article	Changed To	Changed To
222076	Switching Modules	Fuel Saver and Emergency Module Activation For Base Trans Received Station	Fuel Saver and Emergency Module Activator For Base Trans Received Station


Notice of opposition to the Rectification of Register of Design may be given as per rule 40 of the Designs Rules, 2001 and Designs (amended) Rules, 2008.


REGISTRATION OF DESIGNS


The following designs have been registered. They are now open for public inspection. In the following each entry the Date of Registration is shown. The Priority Number, Priority Date and Priority Country are also shown

Design Number	218001	
Class	13-03	
1)Bhoomi Electric 001, Ground Floor, Park View Apartment, Off. New Link Road, Chikuwadi Boriwali (W), Mumbai-400092, Maharashtra, India		
Date of Registration	22/08/2008	
Title	Socket	
Priority NA		
Design Number	218002	
Class	13-03	
1)Bhoomi Electric 001,Ground Floor, Park View Apartment, Off New Link Road, Chikuwadi, Boriwali(W) Mumbai-400092 Maharashtra India		
Date of Registration	22/08/2008	
Title	Cover For Electric Switch	
Priority NA		
Design Number	218109	
Class	09-05	
1)Hindustan Unilever Limited 165-166,Backabay Reclamation Mumbai-400020 Maharashtra India		
Date of Registration	25/08/2008	
Title	Tube	
Priority NA		

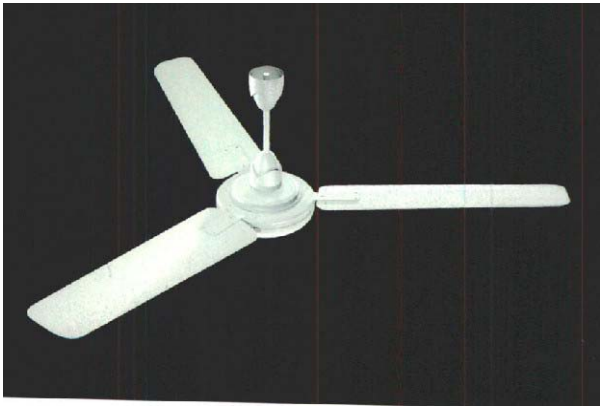
Design Number	218110	
Class	09-01	
1)Hindustan Unilever Limited 165-166,Backbay Reclamation,Mumbai-400020, Maharashtra, India		
Date of Registration	25/08/2008	
Title	Bottle	
Priority NA		

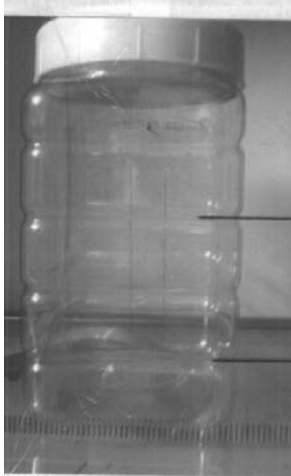
Design Number	218149	
Class	07-02	
1)Nirmal C. Rathod 2/13,Unnat Nagar No-2,Opp New India Co-Op.Bank Ltd., M.G.Road, Goregaon(W) Mumbai-400062, Maharashtra, India.		
Date of Registration	27/08/2008	
Title	Casserole	
Priority NA		


Design Number	218150	
Class	07-02	
1)Nirmal C. Rathod 2/13,Unnat Nagar No.2,Opp New India Co-Op. Bank Ltd., M.G.Road, Goregaon(W), Mumbai-400062, Maharashtra, India.		
Date of Registration	27/08/2008	
Title	Casserole	
Priority NA		


Design Number	218244	
Class	07-02	
1)Ravissant Pvt. Ltd., 50 & 51 Commercial Complex, New Friends Colony, New Delhi-110065, India		
Date of Registration	29/08/2008	
Title	Tea Pot	
Priority NA		
Design Number	218245	
Class	07-02	
1)Ravissant Pvt. Ltd., 50 & 51 Commercial Complex, New Friends Colony, New Delhi-110065, India		
Date of Registration	29/08/2008	
Title	Sugar Pot	
Priority NA		
Design Number	209362	
Class	13-03	
1)Ajanta Limited Orpat Industrial Estate, Rajkot Highway, P.B. No. 115, Morbi-363641, State of Gujarat, India.		
Date of Registration	03/04/2007	
Title	Switch	
Priority NA		

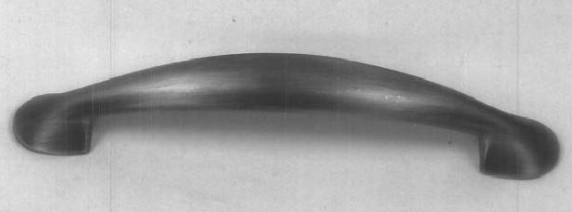
Design Number	209363	
Class	13-03	
1)Ajanta Limited Orpat Industrial Estate, Rajkot Highway, P.B. No. 115, Morbi-363641, State of Gujarat, India.		
Date of Registration	03/04/2007	
Title	Switch	
Priority NA		
Design Number	214714	
Class	23-01	
1)MICHAL SINIARSKI, UL. POGODNA 3, 91-478 LODZ, POLAND.		
Date of Registration	14/02/2008	
Title	WATER FILTER	
Priority NA		
Design Number	214736	
Class	12-08	
1)Tata Motors Limited, Bombay House, 24 Homi Mody Street, Hutatma Chowk, Mumbai-400001, Maharashtra, India		
Date of Registration	15/02/2008	
Title	High Mobility Vehicle	
Priority NA		


Design Number	214743	
Class	23-04	
1)Crompton Greaves Limited 6th Floor, CG House, Dr. Annie Besant Road, Worli, Mumbai-400030, Maharashtra, India		
Date of Registration	15/02/2008	
Title	Fan	
Priority NA		




Design Number	214784	
Class	09-01	
1)RUWI DATES IMPEX PRIVATE LIMITED., NO. 5, 2ND FLOOR, PADMANABHA NAGAR, BEHIND: STANDARD CHARTED BANK, L.B.ROAD, ADYAR, CHENNAI-600 020, TN, INDIA.		
Date of Registration	18/02/2008	
Title	"BOTTLE"	
Priority NA		


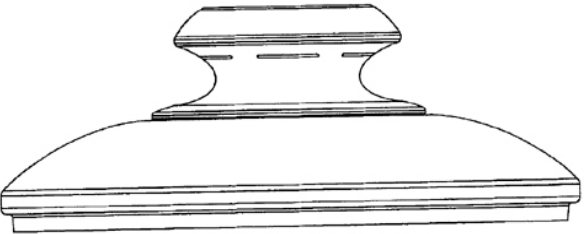
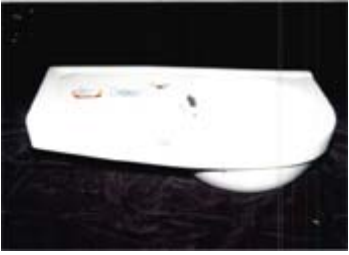
Design Number	214797	
Class	06-06	
1)SANJAY GORANI AND AJAY JOSHI., 207, VIDHYAPATI, 17, RACE COURSE ROAD, INDORE-452003, MP, INDIA.		
Date of Registration	19/02/2008	
Title	Furniture	
Priority NA		

Design Number	214832	
Class	09-01	
1)PEARL POLYMERS LIMITED., B-59, GREATER KAILASH, PART-1, NEW DELHI-110 048, INDIA.		
Date of Registration	21/02/2008	
Title	BOTTLE	
Priority NA		

Design Number	214936	
Class	08-06	
1)PNL METALWARE PVT. LTD., PLOT NO. G-1843, KISHAN GATE ROAD, G.I.D.C. METODA (LODHKA), TALUKA, LODHIKA, DIST. RAJKOT-360 021, GUJARAT, INDIA.		
Date of Registration	28/02/2008	
Title	DOOR HANDLE	
Priority NA		

Design Number	214992		
Class	12-08		
1)TOYOTA JIDOSHA KABUSHIKI KAISHA., 1, TOYOTA-CHO, TOYOTA-SHI, AICHI-KEN, 471-8571, JAPAN.			
Date of Registration	28/02/2008		
Title	AUTOMOBILE		
Priority			
Priority Number	Date	Country	
2007-023569	30/08/2007	Japan	

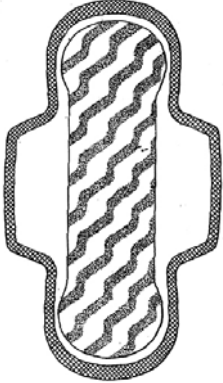
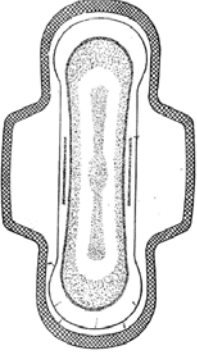

Design Number	214993		
Class	12-08		
1)TOYOTA JIDOSHA KABUSHIKI KAISHA., 1, TOYOTA-CHO, TOYOTA-SHI, AICHI-KEN, 471-8571, JAPAN.			
Date of Registration	28/02/2008		
Title	AUTOMOBILE		
Priority			
Priority Number	Date	Country	
2007-023570	30/08/2007	Japan	
Design Number	220972		
Class	07-04		
1)Pyramid Plastics., B-30, Royal Industrial Estate, 3rd Floor, Naigaum "X" Road, Wadala, Mumbai-400 031, Maharashtra, India.			
Date of Registration	29/01/2009		
Title	Strainer		
Priority NA			
Design Number	220974		
Class	07-04		
1)Pyramid Plastics., B-30, Royal Industrial Estate, 3rd Floor, Naigaum ;X, Road, Wadala, Mumbai-400 031, Maharashtra, India.			
Date of Registration	29/01/2009		
Title	Strainer		
Priority NA			




Design Number	220975		
Class	07-04		
1)Pyramid Plastics., B-30, Royal Industrial Estate, 3rd Floor, Naigaum "X" Road, Wadala, Mumbai-400 031, Maharashtra, India.			
Date of Registration	29/01/2009		
Title	Strainer		
Priority NA			
Design Number	221011		
Class	07-02		
1)Amc International Alfa Metalcraft Corporation Ag Buonaserstrasse 30 6343 Rotkreuz Switzerland			
Date of Registration	30/01/2009		
Title	Cover For Cooking Pot		
Priority			
Priority Number	Date	Country	
DM/070518	31/07/2008	WIPO	
Design Number	221025		
Class	23-02		
1)HSIL Limited., Bahadurgarh-124507, Dist. Jhajjar, Haryana, India.			
Date of Registration	02/02/2009		
Title	Wash Basin		
Priority NA			

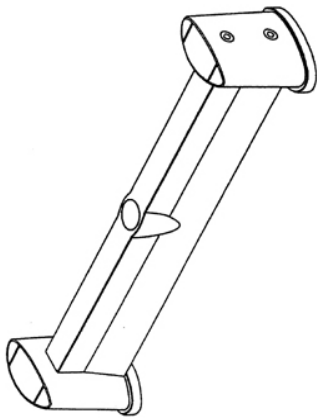


Design Number	217666	
Class	01-01	
1)The Confectioners A-4/233, Janta Flats, Paschim Vihar, New Delhi-110063 [India]		
Date of Registration	12/08/2008	
Title	Chocolate	
Priority NA		
Design Number	210843	
Class	26-05	
1)PHILIPS ELECTRONICS INDIA LIMITED, TECHNOPOLIS KNOWLEDGE PARK, MAHAKALI CAVES ROAD, CHAKALA, ANDHERI (E), MUMBAI-400093, MAHARASHTRA, INDIA.		
Date of Registration	15/06/2007	
Title	Luminaire	
Priority NA		
Design Number	210844	
Class	26-05	
1)PHILIPS ELECTRONICS INDIA LIMITED, TECHNOPOLIS KNOWLEDGE PARK, MAHAKALI CAVES ROAD, CHAKALA, ANDHERI (E), MUMBAI-400093, MAHARASHTRA, INDIA.		
Date of Registration	15/06/2007	
Title	LUMINAIRE	
Priority NA		


Design Number	210845	
Class	26-05	
1) Philips Electronics India Limited Technopolis Knowledge Park, Mahakali Caves Road, Chakala, Andheri (East), Mumbai-400093, Maharashtra, India		
Date of Registration	15/06/2007	
Title	Luminaire	
Priority NA		
Design Number	210846	
Class	26-05	
1) PHILIPS ELECTRONICS INDIA LIMITED, TECHNOPOLIS KNOWLEDGE PARK, MAHAKALI CAVES ROAD, CHAKALA, ANDHERI (E), MUMBAI-400093		
Date of Registration	15/06/2007	
Title	Luminaire	
Priority NA		
Design Number	210847	
Class	26-05	
1) Philips Electronics India Limited Technopolis Knowledge Park, Mahakali Caves Road, Chakala, Andheri (East), Mumbai-400093, Maharashtra, India		
Date of Registration	15/06/2007	
Title	Luminaire	
Priority NA		


Design Number	210848	
Class	26-05	
1)PHILIPS ELECTRONICS INDIA LIMITED. TECHNOPOLIS KNOWLEDGE PARK, MAHAKALI CAVES ROAD, CHAKALA, ANDHERI (E), MUMBAI-400093, MAHARASHTRA, INDIA.		
Date of Registration	15/06/2007	
Title	Luminaire	
Priority NA		
Design Number	210887	
Class	23-01	
1)VIJAY SRIVASTAVA. 3724-A/1, Kanhiya Nagar, Trinagar, Delhi-110035, India.		
Date of Registration	19/06/2007	
Title	Water Purifier Cabinet	
Priority NA		
Design Number	218695	
Class	09-09	
1)Carl F India Private Limited, Oberoi Garden Estate, "A" Wing, 3rd Floor, Chandivali Farms Road, Andheri-East, Mumbai-400072, Maharashtra, India		
Date of Registration	23/09/2008	
Title	Waste Bin	
Priority NA		

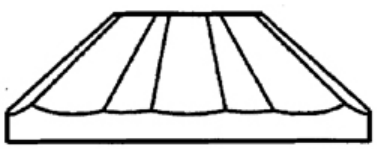
Design Number	220796		
Class	24-04		
1)Mcneil PPC, INC., 199 Grandview Road, Skillman, Nj 08558, Usa.			
Date of Registration	15/01/2009		
Title	Sanitary Napkin		
Priority			
Priority Number	Date	Country	
29/322155	30/07/2008	U.S.A.	
Design Number	220798		
Class	24-04		
1)Mcneil PPC, INC., 199 Grandview Road, Skillman, Nj 08558, Usa.			
Date of Registration	15/01/2009		
Title	Sanitary Napkin		
Priority			
Priority Number	Date	Country	
29/322159	30/07/2008	U.S.A.	
Design Number	220834		
Class	23-04		
1)Qualitecs Co., 305, Autumn Grove, Lokhanwala Towbship, Kandivali (East), Mumbai-400 101, Maharashtra, India.			
Date of Registration	19/01/2009		
Title	Container		
Priority NA			




Design Number	209801	
Class	21-02	
1)SUN PLASTIC WORKS SHOP NO. 17, 273/77, ANANT DEEP CHAMBERS, NARSHI NATHA STREET, BHAT BAZAR, MUMBAI-400 009, Maharashtra, India.		
Date of Registration	18/04/2007	
Title	Ball	
Priority NA		
Design Number	209802	
Class	21-02	
1)SUN PLASTIC WORKS. SHOP NO. 17, 273/77, ANANT DEEP CHAMBERS, NARSHI NATHA STREET, BHAT BAZAR		
Date of Registration	18/04/2007	
Title	BALL	
Priority NA		
Design Number	215247	
Class	14-02	
1)Crompton Greaves Limited., 6th Floor, Cg House, Dr Annie Besant Road, Worli, Mumbai-400 030, Maharashtra, India.		
Date of Registration	12/03/2008	
Title	Datalogger	
Priority NA		

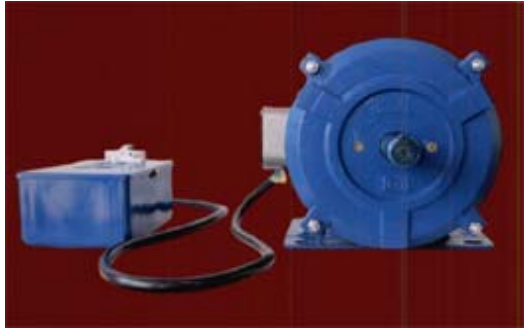


Design Number	215253		
Class	06-04		
1)Invitrogen Dynal As., Ullernchausseen 52, N-0379 Oslo, Norway			
Date of Registration	12/03/2008		
Title	Magnetic Separation Rack		
Priority			
Priority Number	Date	Country	
000788799-0002	12/09/2007	OHIM	
Design Number	215258		
Class	09-01		
1)Jaron Cosmetique Private Limited, 4th Floor, Krupanidhi, 9 Wittet Road,Ballard Estate, Mumbai-400 001, India.			
Date of Registration	13/03/2008		
Title	Bottle		
Priority NA			
Design Number	217390		
Class	11-01		
1)Shagun Bangles Shop No-127,1st Floor,Ijmima Complex,Raheja Metroplex LinkRoad Malad(W),Mumbai-400064,Maharashtra,India			
Date of Registration	28/07/2008		
Title	Ear Pendants		
Priority NA			




Design Number	217393	
Class	11-01	
1)Shagun Bangles Shop No-127,1st Floor Ijmima Complex,Raheja Metroplex,Link Road, Malad (W) Mumbai-400064,Maharashtra India		
Date of Registration	28/07/2008	
Title	Ear Pendants	
Priority NA		

Design Number	217574	
Class	02-04	
1)Anurag footcare Pvt. Ltd., H-11, Udyog Nagar, Delhi-110041 (India),		
Date of Registration	06/08/2008	
Title	Sole For Footwear	
Priority NA		

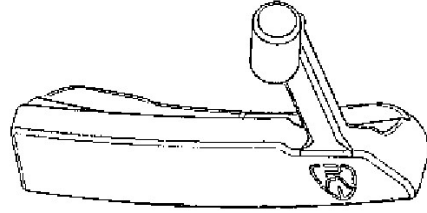
Design Number	220206		
Class	11-01		
1)Preciosa Opletalova 3197, 466 67 Jablonec nad Nisou, Czech Republic			
Date of Registration	15/12/2008		
Title	Gemstone		
Priority			
Priority Number	Date	Country	
EM 000952544-0019	17/06/2008	EUROPEAN UNION	

Design Number	219636		
Class	05-05		
1)Eicher Gooderath Private Limited, 12 Commercial Complex, Greater Kailash, Part-II, (Masjid Moth), New Delhi-110048, India			
Date of Registration	11/11/2008		
Title	Textile fabric		
Priority NA			
Design Number	219659		
Class	06-13		
1)Eicher Goodearth Private Limited, 12 Commercial Complex, Greater Kailash, Part-II, (Masjid Moth), New Delhi-110048, India			
Date of Registration	12/11/2008		
Title	Cushion Cover		
Priority NA			
Design Number	221639		
Class	24-02		
1)Sanofi-Aventis Deutschland GmbH., Bruningstrasse 50, 65929 Frankfurt, Germany.			
Date of Registration	13/03/2009		
Title	Medical Injector		
Priority			
Priority Number	Date	Country	
001002034-0002	15/09/2008	OHIM	

Design Number	221722	
Class	13-01	
1)Crompton Greaves Limited., 6th Floor, C.G. House, Dr Annie Besant Road, Worli, Mumbai-400 030, Maharashtra, India.		
Date of Registration	17/03/2009	
Title	Motor	
Priority NA		
Design Number	221889	
Class	08-06	
1)Shree Technocast., Aji G.I.D.C, Shed No. K-1-242/5. Maltech Chowk, Rajkot, Gujarat, India.		
Date of Registration	24/03/2009	
Title	Handle	
Priority NA		
Design Number	221892	
Class	08-06	
1)Shree Technocast., Aji G.I.D.C, Shed No. K-1-242/5. Maltech Chowk, Rajkot, Gujarat, India.		
Date of Registration	24/03/2009	
Title	Knob	
Priority NA		

Design Number	210168	
Class	21-01	
1)MAA KAUSHAL RUBBER INDUSTRIES, 4360, GALI BAHUJI, PAHARI DHIRAJ, DELHI-110006.		
Date of Registration	15/05/2007	
Title	Ball	
Priority NA		
Design Number	214288	
Class	12-13	
1)Rasandik Engineering Industries India Ltd., C-4 & 5, First Floor, C-Block, Commercial Complex, Paschimi Marg, Vasant Vihar, New Delhi-110 057, India.		
Date of Registration	17/01/2008	
Title	"Automobile"	
Priority NA		
Design Number	221228	
Class	02-02	
1)Charming Apparels (P) Ltd., 402-405, 1st Floor, Main Road, Chandni Chowk, Delhi-110 006, India.		
Date of Registration	16/02/2009	
Title	Dress Material	
Priority NA		

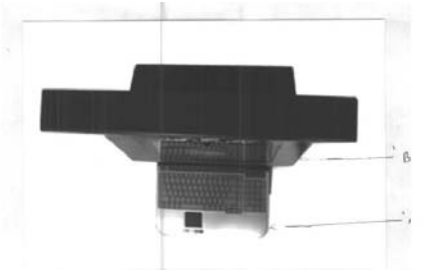
Design Number	214647	
Class	21-02	
1)KARSTEN MANUFACTURING CORPORATION., 2201 WEST DESERT COVE, PHOENIX, ARIZONA 85029, USA.		
Date of Registration	11/02/2008	
Title	GOLF PUTTER HEAD	
Priority		
Priority Number	Date	Country
29/283,496	15/08/2007	U.S.A.

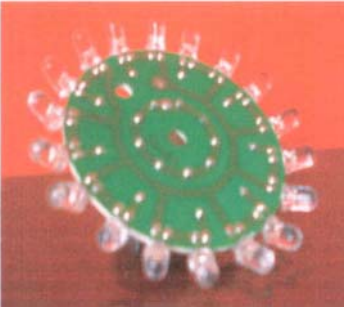
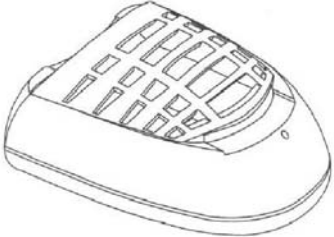



Design Number	214652	
Class	07-03	
1)IDRIS ADAM BADHRA., 3, RAMJI PATEL COMPOUND, BEHIND BOMBAY HARDWARE, PATHANWADI ROAD, MALAD (E), MUMBAI-400 097, MAHARASHTRA, INDIA.		
Date of Registration	12/02/2008	
Title	spoon	
Priority NA		



Design Number	214658	
Class	14-99	
1)DAYAL H. MANSUKHANI., "MALKANI MAHAL", FLAT NO. 19, FIRST FLOOR, DR. A.B. ROAD, OPP. THAPAR HOUSE, WORLI, MUMBAI-400 030, MAHARASHTRA, INDIA.		
Date of Registration	12/02/2008	
Title	Multi-Screen Coin-Operated Internet Kiosk	
Priority NA		



Design Number	214666		
Class	26-03		
1)H.R.VAISH., INSTAPOWER LTD., S-19, PANCHSHILA PARK NEW DELHI-110 017, INDIA.			
Date of Registration	12/02/2008		
Title	LED PLATTER		
Priority NA			
Design Number	214696		
Class	23-03		
1)JOHNSON & SON, INC., 1525 HOWE STREET, RACINE, WISCONSIN 53403-2236, USA.			
Date of Registration	13/02/2008		
Title	DISPENSER		
Priority			
Priority Number	Date	Country	
29/283,591	17/08/2007	U.S.A.	
Design Number	217046		
Class	14-03		
1)Sony Ericsson Mobile Communications Ab., Se-221 88, Lund, Sweden.			
Date of Registration	08/07/2008		
Title	Mobile Phone		
Priority			
Priority Number	Date	Country	
000867544-0003	28/01/2008	OHIM	

Design Number	219918	
Class	14-03	
1)Nokia Corporation Keilalahdentie 4 Fin-02150 Espoo Finland		
Date of Registration	28/11/2008	
Title	Handset	
Priority		
Priority Number	Date	Country
29/319, 991	18/06/2008	U.S.A.

